

- (iii) Arrangement to supply spare parts from indigenous and foreign sources.
- (iv) Training of engineers and operation and maintenance personnel.
- (v) Introduction of a Centrally Sponsored renovation and modernisation scheme for the renovation and modernisation of 32 existing thermal power stations.

As a result of the measures taken the Plant Load Factor (PLF) of thermal power stations which was 44.3% during 1980-81 has gone upto 50.1% during 1984-85. The all India PLF during April-October 1985 is 50.4%.

High Level Committee for Improving Supply of Electricity to Rural Areas

381. SHRI PRAKASH V. PATIL : Will the Minister of ENERGY be pleased to state :

(a) whether Government have set up a high level expert Committee to go into the question of improving the supply of electricity to rural areas in the country;

(b) whether the Committee has since submitted its report to Government;

(c) if so, the main recommendations of this Committee; and

(d) whether Government have considered them and if so, the recommendations which have been accepted for implementation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) An Official Committee has been set up to review the performance of the Rural Electrification programme and the organisational structure of the Rural Electrification Corporation, among other issues.

(b) No, Sir.

(c) and (d). Do not arise.

Use of foreign brand names by industries

382. SHRI PRAKASH V. PATIL :
SHRI JAGANNATH PATTNAIK :
SHRI SANAT KUMAR
MANDAL :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the indigenous industries are finding it difficult to promote their goods in the market because there is no restriction at present on industries to take to foreign brand names which does not involve any payment in foreign exchange;

(b) if so, whether Government have received any complaints in this regard; and

(c) whether Government propose to bring forward legislation to amend the Trade and Merchandise Marks Act and if so, when ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAN) : (a) Government have no information in this regard.

(b) In the light of the reply given to (a) above, does not arise.

(c) Government will consider all measures that are necessary to protect the indigenous industries including, if necessary, amendment of the Trade and Merchandise Marks Act.

[Translation]

Setting up of Public Sector Industries in U. P.

383. SHRI ZAINUL BASHER : Will the Minister of INDUSTRY be pleased to state :

(a) the names and locations of public sector industries which were proposed to be set up in Uttar Pradesh during the Sixth Five Year Plan period by the Union Government;

(b) the names of those industries out of them or which work has already been started;

(c) the progress in regard to remaining industries;

(d) the names of the industries which have been shifted elsewhere from Uttar Pradesh; and

(e) the names of industries where proposals for their setting up have been dropped ?